

Ashram wanted to present to Mr. Sanjay Gandhi during his scheduled visit to Baroda; and

(b) if so, the steps taken to punish the culprits?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) According to the information received from the Government of Gujarat, no such incident has been reported.

(b) Does not arise.

Backward Districts in Gujarat

2669. **SHRI AHMED M. PATEL:** Will the Minister of INDUSTRY be pleased to state:

(a) the districts in Gujarat State which are earmarked industrially backward;

(b) whether there is any proposal to allot land for setting up industrial units in those districts by the Gujarat Industrial Development Corporation; and

(c) if so, the criteria adopted?

THE MINISTER OF INDUSTRY (SHRI BRIJ LAL VERMA): (a) to (c). The districts in Gujarat State earmarked as industrially backward for concessional finance are Amreli, Banaskantha, Bhavnagar, Broach, Junagadh, Kutch, Mehsana, Panchmahals, Sabarkantha and Surendernagar. Out of the above mentioned districts, the Districts of Broach, Panchmahals and Surendernagar are also eligible for Central Investment Subsidy.

2. The Gujarat Industrial Development Corporation has developed industrial estates in these districts and allots developed plots and sheds in these estates for setting up industries.

3. The following are the important criteria followed by the Gujarat Industrial Development Corporation for allotment of land for setting up industrial units in backward districts of Gujarat:

In Gujarat Industrial Development Corporation estates, the land is allotted after assessing the requirement of industrial units based on the details of the built-up area furnished by them and after taking into consideration the open land required for building margins, for storage of certain raw materials, the margin required under the explosives regulations and land required for future expansion. Priority is decided on the basis of date of application and the principle of 'first come first served'. Where the land required is more than 10,000 sq. metres, the allotment is decided on the recommendations of the State Industries Commissioner after an assessment by the Technical Officers of the Industries Directorate. The plots and sheds are allotted on hire-purchase basis. Initial payment is kept at 20 per cent and balance amount is recovered over a period of 10 years.

Communications Received by Ministry from M.Ps.

2670. **SHRI UGRASEN:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) the average number of communications received by his Ministry every week from M.Ps. associations, public bodies and members of the public;

(b) whether all these communications are acknowledged, and reply sent to the party concerned;

(c) whether any uniform code of instructions has been evolved to be followed by all Ministries and departments of the Government on this subject; and

(d) if so, the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) Based on the figures for the month of May, 1977, the average number of all communications received